

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : JUSTICE (RETD.) SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/230(CHE)2022
NAME OF THE PETITIONER : Edifice Solutions Private Limited
NAME OF THE RESPONDENT(S) : Fipola Retail (India) Private Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel for Applicant is present.

Pleadings are complete in the matter.

List the matter before the Regular Bench on 20.03.2023 for further hearing.


SAMEER KAKAR
MEMBER (TECHNICAL)

SS


Justice (Retd.) T. KRISHNA VALLI
MEMBER (JUDICIAL)